

बीर १९५४-५५ की अलग अलग बकाया रकमें इस प्रकार हैं :—

१९५१-५२	१९.५३ करोड़ रुपये
१९५२-५३	२४.१९ " "
१९५४-५५	३०.६० " "

(ग) कर बकूली के लिये, प्रायकर अभिनियम में निविदात सभी प्राचयक कार्ट-वाई करने के बाद यदि यह मालूम होता है कि जिस व्यक्ति से कर की रकम बकूल की जानी है उसके पास कोई सम्पत्ति नहीं है या वह भारत छोड़कर चला गया है और उसका कोई पता नहीं लगता तो कर की बकाया रकम बड़े खाते डाल दी जाती है। पिछले पांच वर्षों में बड़े खाते डाली गयी बकाया रकम इस प्रकार है :—

वर्ष	रकम
१९५१-५२	९.८४ लाख रुपये
१९५२-५३	३४.०५ " "
१९५३-५४	१०.५३ " "
१९५४-५५	१२.१२ " "
१९५५-५६	आंकड़े उपलब्ध नहीं हैं।

Central Social Welfare Board

*1188. Dr. Satyawadi: Will the Minister of Education be pleased to state:

(a) whether the publication of books and periodicals for children and women is included in the scheme of financial assistance that is given by the Central Social Welfare Board;

(b) if so, the amount given under this head during the year 1955-56; and

(c) the names of the publications which received the aid?

The Deputy Minister of Education (Dr. M.M. Das): (a) No, Sir.

(b) and (c). Do not arise.

Gratuity

*1189. Shri Achuthan: Will the Minister of Defence be pleased to state:

(a) how many months' pay is given by way of gratuity to officers in the Indian Air-force after 10 years of service; and

(b) the amount which an airman and a civilian in the I.A.F. get after similar service?

The Minister of Defence Organisation (Shri Tyagi): (a) and (b). A statement

is laid on the Table of the Lok Sabha [See Appendix VII, annexure No. 19].

Central Advisory Board for Tribal Welfare

*1190. Shri Deogana: Will the Minister of Home Affairs be pleased to state the approximate date when the first meeting of the newly constituted Central Advisory Board for Tribal Welfare will be held?

The Minister in the Ministry of Home Affairs (Shri Datar): The first meeting of the Board is likely to be convened in October, 1956.

Scheduled Caste Scholarships

*1191. Shri Brajeshwar Prasad: Will the Minister of Education be pleased to state the amount of scholarships awarded by Government to the members of the Scheduled Castes, Scheduled Tribes and other Backward Classes, who are preparing for the Ph. D. degrees in Indian Universities at present?

The Deputy Minister of Education (Dr. M. M. Das): Sixty rupees (Rs. 60/-) per month for Hostellers and forty-five rupees (Rs. 45/-) for day scholars.

In addition, tuition and other fees, if any, actually payable and the thesis typing charges upto a maximum of Rs. 100/- are also paid.

Ration Allowance

*1193. Shrimati Renu Chakravarty: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the ration allowance given in lieu of ration to Service Personnel living outside units lines have been reduced consecutively during the last three years;

(b) if so, what were the rates prevailing during the last 3 years and the rate prevailing now; and

(c) the reasons which prompted Government to reduce the allowance?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes, in the case of ration allowance given to Army and Air Force personnel. No reduction has, however, been made in the ration allowance granted to Naval personnel.

(b) A statement is laid on the Table of the House. (See Appendix VII, annexure No. 20).

(c) The rates of ration allowance are normally reviewed half-yearly based on the cost of rations. As the cost of rations